

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/178(KB)2014  
CONT.A./18(KB)2023,  
IA(COMPANIES.ACT)/74(KB)2023,  
IVN.P/180(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	DHIMAN SAHA VS LIFE CHEMICALS PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Atanu Bhattacharya, Adv. ] For Applicant  
Mr. Souma Bhattacharya, Adv.

Mr. Kaushik Das, Adv. ] For Respondent  
Mr. Prantik Garai, Adv.  
Mr. Abhishek Sikdar, Adv.

Mr. Rishav Banerjee, Adv. ] For Petitioner

**ORDER**

1. Ld. Counsels for the parties present.
2. Supplementary Affidavit be filed within a period of seven days.
3. Let the same be respondent within seven days.
4. Thereafter post this matter for argument on **31.07.2024 at 01:00 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**